

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.443
IA/298/ND/2023, CA/352/ND/2023 IN
CP/16/ND/2023

IN THE MATTER OF:

Manoj Kumar & Ors	...	Applicant
Versus		
Sakriya Technologies Private Limited &Ors	...	Respondent

Under Section 241(1), Sec. 242(4).

Order delivered on 19.03.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	: Adv. Aditya Singh, Adv. Sumant Narang, Adv. Rahul Kumar
For the Respondent	: Adv. Arun Khatri, Adv. Sahil Khurana, Adv. Ishaan Michu For R- 2 & 3

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **14.05.2024**.

**Sd/-
(Court Officer)**